

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1579
ANSWERED ON:09.08.2011
SCHEMES FOR YOUTH AND SPORTSPERSONS
Singh Shri Ganesh;Sushant Dr. Rajan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds allocated/released and expenditure incurred by the Government for implementation of various schemes for the welfare of Youth Affairs and Sports during each of the last three years and the current year, State-wise and scheme-wise;
- (b) the achievements made thereunder, State-wise;
- (c) the details of incentives being provided to the sportspersons during the said period, State-wise;
- (d) whether the Government proposes to reconstitute the National Youth Commission;
- (e) if so, the details thereof and the time by which the said commission is likely to be reconstituted; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) & (b): The details of funds allocated/released for implementation of various schemes for the welfare of Youth Affairs and Sports during the last three years, State-wise and Scheme-wise are given at Annexure-I to IV.
- (c) Details of incentives given to sportspersons State-wise are not maintained.
- (d) No, Madam.
- (e) Does not arise.
- (f) The National Commission for Youth was set up during the year 2002 and submitted its report on 5th July, 2004. The Commission made 21 major recommendations, out of which 14 recommendations were accepted by the Government and were circulated to all States, Ministries and Departments for appropriate follow up action. It is thus premature to set up another National Commission for Youth.